GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 5381 ANSWERED ON 03RD APRIL, 2025

ROBUST ROAD INFRASTRUCTURE

5381. SHRI ZIA UR REHMAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government realizes that the country needs robust road infrastructure for attracting capital investment from both domestic and foreign sources; and
- (b) if so, the details of the steps proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Infrastructure sector is the prime mover of the economy and contributes to the faster economic growth and development. The Government in Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs). NH network length in the country has increased from 91,287 km in March, 2014 to 1,46,204 km at present.

Budgetary allocation has increased from about ₹31,130 crore in 2013-14 to ₹3,00,019 crore in 2024-25. Capital expenditure on NHs has been significantly increased from about ₹51,000 crore in 2013-14 to ₹3.01 Lakh crore in 2023-24. With increased budgetary allocation over the years, quality of roads has improved substantially. Length of 4 lane and above NH network has increased

by 2.5 times from about 18,371 km in 2014 to about 48,430 km. Also, proportion of less than 2-lane NHs has decreased from 30% to 9% of the total NH network. National High Speed Corridors (HSCs) / Expressways in about 2,474 km length have already been operationalized. The above developments have increased the connectivity and accessibility to the NHs across the country and also increased the logistics efficiency.

Key strategies adopted/employed by the Government to achieve growth and improvement of NH network in the country are as under:-

- i. Government resolved the inherited stalled projects (till 2013-14) by close monitoring at the highest level and also by suitable policy interventions like one time fund infusion, substitution, termination & repackaging etc.
- ii. Promotion of Contractor's Ecosystem by rationalising the projects and contract documents
- iii. All project planning including preparation of Detailed Project Report (DPR) mandated under PM Gati Shakti National Master Plan (NMP) Portal
- iv. Award projects after adequate preparation in terms of land acquisition and preconstruction activities
- v. Simplified procedure for approval of GAD (General Arrangement Drawing) by Railways
- vi. Streamlining land acquisition process
- vii. Adoption of new technologies and continuously upgrading the standards and specifications
- viii. Raising resources from innovative financing models etc.
 - ix. Relaxations in contract provisions under "Atmanirbhar Bharat" to improve liquidity of funds
 - x. Revamped dispute resolution mechanism
 - xi. Portal based project monitoring leading to early resolution of issues
- xii. Periodic reviews of projects at various levels
